

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.2309/2017

New Delhi this the 26th day of July, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Dr. Pratibha Sharma, Aged about 60 years
S/o Shri Y.K. Shastri,
R/o 75, Hargobind Enclave,
Vikas Marg, Delhi-110092

Presently working as
Additional Director – CMO (NFSG)
Ayurveda under EDMC – Group 'A' - Applicant

(By Advocate: Mr. Manish Verma)

Versus

1. East Delhi Municipal Corporation
Through Commissioner,
Dr. SPM Civic Centre, Minto Road,
New Delhi, Delhi 110002
2. North Delhi Municipal Corporation,
Central Establishment Department,
Through Commissioner,
Dr. SPM Civic Centre, Minto Road,
New Delhi, Delhi 110002
3. Dr. Saranjeet Singh, EDMC,
(Additional Director)
18th Floor, Dr. SPM Civic Centre,
New Delhi, Delhi-110002
4. Dept. of Personnel & Training,
Through its Secretary,
Govt. of India,
South Block, New Delhi
5. Additional Commissioner – Health,
Dr. SPM Civic Centre, Minto Road,
New Delhi, Delhi 110002 - Respondents

ORDER (Oral)

Justice Permod Kohli:

After arguing for some time, learned counsel for the applicant
seeks to withdraw this OA at this stage. Dismissed as withdrawn.

(K.N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

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